

for Sholapur Division's merger with the Central Railway; and

(c) if not, the grounds of their dismissal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) All have been taken back to service.

(b) and (c) Do not arise

Requirement and Availability of Wagons

5349. SHRI BHAGIRATH BHANWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) what is the total availability of wagons with the Railway?

(b) what is the total requirement of wagons by the Railways, and

(c) whether there is any gap between availability and requirement of wagons, if so, salient features thereof and how Railways propose to fill this gap?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The total holding of wagons as on 31-3-1974 is 5,14,215 wagons (in terms of four-wheelers).

(b) The total requirement of wagons have been assessed as about 5,80,000 (in terms of four-wheelers) to handle the freight traffic targeted for the Railways in the last year of the Plan

(c) The gap between the availability and requirements of wagons is proposed to be filled up by procuring requisite additional wagons during the Plan period depending upon the availability of funds.

Dacoity in the House of Head Clerk, Bulandshahar (Northern Railway)

5350 SHRI BHARAT SINGH CHOWHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the house of Head Clerk of PWI, Bulandshahar, Northern Railway was raided by some dacoits in the night of 10/11th March, 1975;

(b) whether the Head Clerk and his family were badly beaten up and some gold and cash was taken away by the dacoits,

(c) if so, the facts of the incident and whether the dacoity has been investigated, and

(d) the steps taken by the Railway administration and the U. P. State Police to prevent recurrence of such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Yes

(c) On the night of 10/11-3-75 at 03 00 hrs. about 6-7 dacoits raided the house (Railway quarters) of Shri Manesh Chandra Sharma, Head Clerk, PWI, Bulandshahar. The dacoits beat the family members and looted their belongings which included gold and other ornaments, wrist watches and cash, amounting to Rs. 1000/- Shri Sharma's son was also stabbed on his right hand with a knife. The dacoits escaped with the booty. On hearing the alarm unarmed RPF Rakshak Bishan Singh on goods shed watch duty conveyed the information to the ASM on duty, who further informed Civil Police Bulandshahar. A case on Crime No 303 under Section 393-397 IPC dated 11-3-75 was registered at Police Station, Kotwali, Distt. Bulandshahar and is under investigation. On 21-3-75 three persons suspected to be involved in this dacoity were arrested by the Police and have been remanded to judicial custody.